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**NATIONAL COMPANY LAW TRIBUNA
HYDERABAD BENCH
COURT HALL: II
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.10.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 272/9/HDB/2020
NAME OF THE COMPANY	Graylines Engineering Constructors Pvt Ltd
NAME OF THE PETITIONER(S)	P.S.R.K Sresh
NAME OF THE RESPONDENT(S)	Graylines Engineering Constructors Pvt Lt
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.272/9/HDB/2020, pursuant to hearing held on 18.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Ms. JVL Bharati, counsel for the Applicant appeared through video conference. She is directed to issue another notice to the other side for their appearance and for making submissions and file proof of service in the Registry through email. Put up the matter on 24.11.2020.


MEMBER JUDICIAL